Non registration of FIR by police

3738. SHRI RAMKUMAR VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that police do not register the complainants' complaint so that the figures/numbers of crime do not increase;
- (b) whether action has been taken against such police officials who do not register complaint or FIR of the complainant during the last three years in Delhi;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) Data about non-registration of complaints/FIR is not maintained centrally by National Crime Records Bureau (NCRB). The Union Government, attaches highest importance to the matter of Non-Registration of FIR and therefore a new Section 166A has been inserted in Section 166 of IPC, with provision to punish public servants, who fail to record any information/registration of FIR. Such public servants can be punished with rigorous imprisonment for a term, which shall not be less than six months but which may extend to two years and shall also be liable to fine.

Children staying with mothers in jails

3739. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of innocent children accompany their mothers in jails who are imprisoned for various crimes in Maharashtra and rest of the country;
- (b) if so, the number of such children in the country at present, State and Union Territory-wise; and
- (c) what action Government has taken or proposes to take to provide education and other basic facilities to such children and to save them from the vicious atmosphere of jails in the country, particularly in Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As per information provided by National Crime Records Bureau (NCRB), 110 women prisoners along with 140 children were lodged in various jails in the State of Maharashtra as on 31.12.2016.